

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.809
ANSWERED ON 21.11.2016**

SPECIAL PACKAGE FOR PROMOTION OF TOURISM

**809. SHRI M.I. SHANAVAS:
PROF. CHINTAMANI MALVIYA:
SHRI LALLU SINGH:
DR. SWAMI SAKSHIJI MAHARAJ:
SHRI RAJESHBHAI CHUDASAMA:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has provided special financial package to various State Governments for the promotion of tourism;**
- (b) if so, the details thereof, State-wise including Uttar Pradesh, Gujarat and Kerala and the extent by which the economic growth and employment is likely to be benefited;**
- (c) whether the Government has received any proposals from the various State Governments for development and promotion of tourism and if so, the details thereof, State-wise along with the status of the said proposals;**
- (d) the funds/special package allocated and expenditure incurred thereon during the last three years, State-wise and year-wise; and**
- (e) whether the Government has provided financial assistance to State Governments to develop 'Micro Tourism Spots' and if so, the details thereof, State-wise?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a) and (b): The Ministry of Tourism provides Central Financial Assistance to State Governments/UT Administrations for tourism

projects, including those which are part of the special package/plan announced by the Government of India.

The Ministry of Tourism has not sanctioned any special package projects to the States of Uttar Pradesh, Gujarat and Kerala. However, Ministry of Tourism has sanctioned projects under special financial packages to the States of Uttarakhand, Bihar and Jammu & Kashmir, details of which are at Annexure-I.

The objective of these special packages is to develop tourism infrastructure and to incentivise the tourism sector in these states for attracting foreign and domestic tourists and create employment opportunities for the local populace.

(c) to (e): Project proposals are received from State Governments/UT Administrations from time to time seeking Central Financial Assistance under various operative infrastructure development schemes in tourism sector. Details of projects sanctioned during the last three years (State/UT-wise) under operative schemes of the Ministry of Tourism is given at Annexure-II.

ANNEXURE-I**STATEMENT IN REPLY TO PARTS (a) AND (b) OF LOK SABHA
UNSTARRED QUESTION NO.809 ANSWERED ON 21.11.2016
REGARDING SPECIAL PACKAGE FOR PROMOTION OF TOURISM.****(Rs. in Crore)**

Sl. No.	Name of the State	Year	Allocation	Amt. Sanctioned	Amt. Released
1	Uttarakhand	2013-14	100.00	72.55	14.51
2	Bihar	2015-16	600.00	146.28	41.72
3	Jammu & Kashmir	2015-16	2241.00	627.22	128.77

ANNEXURE-II**STATEMENT IN REPLY TO PARTS (c) TO (e) OF LOK SABHA
UNSTARRED QUESTION NO.809 ANSWERED ON 21.11.2016
REGARDING SPECIAL PACKAGE FOR PROMOTION OF TOURISM.****Product Infrastructure Development for Destination & Circuits
(PIDDC)****2013-14****(Rs. in Lakh)**

Sl. No.	Name of the State	No. of Project	Amt. Sanctioned
1	Andhra Pradesh	11	4507.52
	Combined Project of Andhra Pradesh and Telangana	1	4588.80
2	Arunachal Pradesh	9	7423.64
3	Bihar	10	10554.35
4	Haryana	4	1412.25
5	Himachal Pradesh	1	3371.52
6	Jammu and Kashmir	13	7493.54
7	Jharkhand	1	500.00
8	Kerala	9	3467.63
9	Karnataka	7	3203.71
10	Maharashtra	5	6770.18
11	Manipur	7	12047.38
12	Mizoram	8	4670.91
13	Madhya Pradesh	7	9963.29
14	Nagaland	8	5187.01
15	Odisha	9	6493.08
16	Puducherry	1	4848.16
17	Punjab	1	453.86
18	Rajasthan	10	5174.71
19	Sikkim	10	10400.00
20	Telangana	8	3370.07
21	Uttar Pradesh	22	12064.82
22	Uttarakhand	29	21772.67
	Total	191	149739.10

2014-15**(Rs. in Lakh)**

Sl. No.	Name of the State	No. of Project	Amt. Sanctioned
1	Andhra Pradesh	6	1702.48
2	Arunachal Pradesh	7	3631.08
3	Assam	4	3588.45
4	Bihar	2	637.06
5	Chhattisgarh	2	940.13
6	Daman & Diu	1	775.54
7	Jammu and Kashmir	1	400.00
8	Karnataka	1	5000.00
9	Manipur	06	14877.21
10	Mizoram	1	4829.69
11	Madhya Pradesh	4	3657.54
12	Nagaland	10	6074.30
13	Odisha	2	1488.34
14	Punjab	1	4796.98
15	Sikkim	10	5337.55
16	Telangana	1	454.36
17	Uttar Pradesh	1	483.63
	Total	60	58674.34

2014-15**Swadesh Darshan****(Rs. in Crore)**

Sl. No.	State/UT	Name of the Circuit	Name of the Project	Amt. Sanctioned
1.	Arunachal Pradesh	North-East India Circuit	Development of Mega Circuit at Bhalukpong-Bomdila and Tawang in Arunachal Pradesh.	49.77
2.	Bihar	Buddhist Circuit	Construction of Cultural Centre adjacent to Maya Sarovar on the western side at Bodhgaya, Bihar	33.17
3.	Andhra Pradesh	Coastal Circuit	Development of Kakinada Hope Island Konaseema as World Class Coastal & Eco Tourism Circuit in Andhra Pradesh	69.83
			Total	152.77

PRASAD**(Rs. in Crore)**

Sl. No.	Name of the project	Amt. Sanctioned
	BIHAR	
1.	Development of basic facilities at Vishnupad temple, Gaya, Bihar	4.29
	UTTAR PRADESH	
2.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	14.93
3.	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura	9.36
	ODISHA	
4.	Infrastructure Development at Puri, Shree JagannathDham- Ramachandi-Prachi River front at Deuli under Mega Circuit	50.00
	Total	78.58

2015-16**Swadesh Darshan****(Rs. in Crore)**

Sl. No.	State/UT	Name of the Circuit	Name of the Project	Amt. Sanctioned
1.	Manipur	North-East India Circuit	Development of Tourist Circuit in Manipur: Imphal-Moirang- Khongjom-Moreh.	89.66
2.	Sikkim	North-East India Circuit	Development of Tourist Circuit linking Rangpo (entry) – Rorathang-Aritar-Phadamchen- Nathang-Sherathang-Tsongmo-Gangtok-Phodong-Mangan-Lachung-Yumthang-Lachen- Thangu-Gurudongmer-Mangan-Gangtok-Tumin Lingee-Singtam (exit) in Sikkim.	98.05
3.	Uttarakhand	Eco Circuit	Integrated Development of Eco-Tourism, Adventure Sports, Associated	80.37

			Tourism related Infrastructure for Development of Tehri Lake & Surroundings as New Destination-District Tehri, Uttarakhand.	
4.	Rajasthan	Desert Circuit	Development of Sambhar Lake Town and Other Destinations in Rajasthan under Desert Circuit.	63.96
5.	Nagaland	Tribal Circuit	Development of Tribal Circuit Peren- Kohima- Wokha, Nagaland	97.36
6.	Madhya Pradesh	Wildlife Circuit	Development of Wildlife Circuit at Panna- Mukundpur-Sanjay-Dubri- Bandhavgarh-Kanha- Mukki-Pench in Madhya Pradesh.	92.22
7.	Andhra Pradesh	Coastal Circuit	Development of Coastal Tourism Circuit in Sri Potti Sriramalu Nellore under Swadesh Darshan Scheme in Andhra Pradesh.	60.38
8.	Telangana	Eco Circuit	Integrated Development of Eco Tourism Circuit in Mahaboobnagar district, Telangana.	91.62
9.	Kerala	Eco Circuit	Development of Pathanamthitta – Gavi – Vagamon – Thekkady as Eco Tourism Circuit in Idduki and Parhanamthitta Districts in Kerala.	99.22
10.	Mizoram	North East India Circuit	Integrated Development of New Eco Tourism under Swadesh Darshan – North East Circuit at Thenzawl & South Zote, District Serchhip and Reiek, Mizoram.	94.91

11.	Assam	Wildlife Circuit	Development of Manas – Probitora – Nameri – Kaziranga – Dibru – Saikhowa as Wildlife Circuit in Assam.	95.67
12.	Puducherry	Coastal Circuit	Development of Union Territory of Puducherry as Tourist Circuit under “Swadesh Darshan” Scheme (Coastal Circuit)	85.28
13.	Arunachal Pradesh	North East India Circuit	Integrated Development of New Adventure Tourism in Arunachal Pradesh	97.14
14.	Tripura	North East India Circuit	Development of North East Circuit : Agartala - Sipahijala - Melaghar - Udaipur - Amarpur - Tirthamukh - Mandirghat – Dumboor- NarikelKunja - Gandachara – Ambassa in Tripura	99.59
15.	West Bengal	Coastal Circuit	Development of Beach Circuit – Udaipur - Digha – Shankarpur – Tajpur – Mandarmani – Fraserganj – Bakkhilai -Henry Island in West Bengal	85.39
16.	Chhattisgarh	Tribal Circuit	Development of Tribal Tourism Circuit in Jashpur-Kunkuri-Mainpat-Ambikapur-Maheshpur - Ratanpur-Kurdar-Sarodadadar Gangrel-Kondagaon – Nathyanawagaon - Jagdalpur Chitrakoot - Tirthgarh in Chhattisgarh.	99.94
17.	Maharashtra	Coastal Circuit	Development of Sindhudurg Coastal Circuit in Maharashtra	82.17

			under Swadesh Darshan Scheme.	
			Total	1512.93

PRASAD

(Rs. in Crore)

Sl. No.	Name of the Project	Amt. Sanctioned
	RAJASTHAN	
1.	Integrated Development of Pushkar/Ajmer	40.44
	PUNJAB	
2.	Development of KarunaSagar Valmiki Sthal at Amritsar	6.45
	ASSAM	
3.	Development of Kamakhya Temple and Pilgrimage Destinations in and around Guwahati	33.98
	ANDHRA PRADESH	
4.	Development of Amaravati town in Guntur district as a tourist destination	28.36
	BIHAR	
5.	Development of Patna Sahib	41.54
	UTTAR PRADESH	
6.	Development of Varanasi	20.40
	UTTARAKHAND	
7.	Development of Kedarnath	34.78
	Total	205.95
